

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong, the ___ May, 2018

No. HCM.II/03/2013/Pt/ : It is hereby notified that Smti Daphira Rynjah, Joint Registrar –cum- Secretary to Hon'ble the Chief Justice is to look after the work / duties of Smti Belma Mawrie MHJS, Registrar General during the period of her absence w.e.f 4th to 8th June, 2018 as per notification dated 28th May, 2018.

REGISTRAR GENERAL

Memo No. HCM.II/03/2013/Pt/ 3312A

Dated, Shillong 31st May, 2018

Copy to:-

1. The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for information.
2. The Joint Registrar –cum–OSD, High Court of Meghalaya, Shillong.
3. The Registrar I & II, High Court of Meghalaya, Shillong.
4. The PA to Registrar General, High Court of Meghalaya, Shillong.
5. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, Judge, High Court of Meghalaya, Shillong.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The Deputy Registrar I, II & III, High Court of Meghalaya, Shillong.
8. The Chief Librarian, High Court of Meghalaya, Shillong.
9. The Assistant Registrar I, II, III, IV & V, High Court of Meghalaya, Shillong.
10. The Chief Translator, High Court of Meghalaya, Shillong.
- ✓ 11. The System Analyst, High Court of Meghalaya, Shillong, for uploading on the website.
12. The Superintendent I & II, High Court of Meghalaya, Shillong.
13. Notice Board.
14. Office file.


REGISTRAR GENERAL